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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ RFA(OS)(COMM) 24/2017, CM No.44374/2014 (Stay)

NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD

..... Appellant

Through: Mr. Rajat Arora with Ms. Vishalakshi Singh, Advocates.

versus

ROYAL CONSTRUCTION CO PVT LTD Through: None. Respondent

CORAM: HON'BLE MR. JUSTICE G.S.SISTANI HON'BLE MS. JUSTICE SANGITA DHINGRA SEHGAL <u>O R D E R</u> 30.01.2018

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Learned counsel for the appellant seeks an adjournment.

Adjourned to 06.03.2018.

G. S. SISTANI, J

SANGITA DHINGRA SEHGAL, J

JANUARY 30, 2018 afa